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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR.

O.A. NO. : 373/1997

Date of Order : 27.10.1998

P.D. Baijal S/O Shri N.D. Baijal aged about 62 years, at present resident of Tillu Building, 23, near M.G. Hospital, Jodhpur, last employed on the post of Chief Ticket Inspector at Sikar Railway Station, Western Railway.

...Applicant.

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur.
3. Sr. Divisional Commercial Manager, Western Railway, Jaipur Division, Jaipur.

...Respondents.

Mr. J.K. Kaushik, Counsel for the applicant.

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA :

Applicant P.D. Baijal has filed this application under section 19 of the Administrative Tribunals Act, 1985, seeking a direction to the respondents to revise his pay and fix it at par with his next junior at every stage by rectifying the administrative error fully in terms of para 228 of the Indian Railway Establishment Manual - I (1989) Edition and to grant all consequential benefits including revision of pensionary benefits.

2. Heard the learned counsel for the applicant. At the very outset, the applicant states that he had made a representation to the concerned authority but the same is still pending consideration. In the circumstances, we direct respondent No. 2

Gopal

..contd.

to take a decision on the representation of the applicant at Annexure A/4 dated 11.6.1996 within 2 months of the receipt of a copy of this order. Let a copy of the OA and the Annexures thereto be sent to respondent No. 2. The OA stands disposed of at the stage of admission.

Gopal Singh  
(GOPAL SINGH)

ADM. MEMBER

Gopal Kr. Ishna  
(GOPAL KR ISHNA)  
VICE CHAIRMAN

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